

# **PATNA HIGH COURT, PATNA**

## **NOTIFICATION**

The 8<sup>th</sup> April, 2017.

No. ....134.....A : The Judicial officers of the rank of Sub Judge (Civil Judge, Senior Division), named in column no. 2 of the table given below are transferred as Subordinate Judges in the Judgeships to be stationed ordinarily at the places mentioned in Column No. 3 and in the chain specified in Column No. 4 of the table .

Further, in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act-2 of 1974), the High Court are pleased to confer upon the Civil Judges (Senior Division) named in column no. 2 of the table, the powers of a Judicial Magistrate of the first Class for the District noted against their respective names in column no. 5 of the table.

Furthermore, in exercise of the powers conferred under Sub Section (1) of Section 12 of the said Criminal Procedure Code the officers are also appointed as Chief Judicial Magistrate for the District noted against their respective names in column no. 5 of the table and in exercise of the powers conferred under Sub Section ( 3 ) of Section 9 of the code of Criminal Procedure, 1973 ( Act 2 of 1974 ) the High Court are also pleased to appoint the Judicial Officers named in column-2 of the table as Assistant Sessions Judge for the Session Division noted against their respective names in column-5 of the table.

Sl. No.	Name of the officer with designation and present place of posting (with Judgeship)	(a) Designation at the new station/place (b) Place where the officer is to be ordinarily stationed at (a) Name of the Judgeship in which appointed on transfer	Chain of transfer	Name of the District and Sessions Division.
1.	2.	3.	4.	5.
1.	Sri Jai Ram Prasad Chief Judicial Magistrate, Hajipur (Vaishali)	a) Sub Judge b) Bettiah c) West Champaran	Vice Sri M.K. Singh, since retired.	West Champaran
2.	Sri Hari Prasad, Sub Judge-cum-A.C.J.M., Piro (Bhojpur)	a) Sub Judge b) Muzaffarpur c) Muzaffarpur	Vice Sri R.C. Prasad, since retired.	Muzaffarpur

3.	Sri Pankaj Mishra, Sub Judge-I-cum-A.C.J.M., Sasaram (Rohtas)	a)Sub Judge b) Begusarai c) Begusarai	Vice Sri D. Ram, since retired.	Begusarai
4.	Sri Vijay Krishna Singh, Sub Judge-cum-A.C.J.M., Gopalganj (Gopalganj)	a)Sub Judge b) Hajipur c)Vaishali	Vice Sri Jairam Prasad, since transferred.	Vaishali
5.	Sri Vishwa Vibhuti Gupta, Sub Judge-I-cum-A.C.J.M., Hilsa (Nalanda)	a) Sub Judge b) Gopalganj c) Gopalganj	Vice Sri Ram Awadh Prasad, due to retire on 31.05.2017	Gopalganj
6.	Sri Alok Kumar Pandey-I, Sub Judge, presently posted as Presiding Officer, Labour Court, Patna.	a) Sub Judge b) Bhabhua c) Kaimur	Vice Sri Surya Kant Singh, due to retire on 30.06.2017	Kaimur
7.	Sri Syed Md. Fazalul Bari, Sub Judge-I-cum-A.C.J.M., Hajipur (Vaishali)	a) Sub Judge b) Munger c) Munger	Vice Sri P.K. Sharan, due to retire on 30.06.2017	Munger

By order of the High Court,

Sd/- P.C. Jaiswal

Registrar General

Memo No. .... 24428 - 56 ..... Dated, Patna the ..... 8<sup>th</sup> April, 2017

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Finance Department (Personal Claim and Pay Fixation Cell-3), Government of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar IT-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, I/C Computer Cell, Patna High Court, Patna / Section Officer, I/C Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, I/C A.D. (Statistical) Section, Patna High Court, Patna / Section Officer, I/C Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Director, Bihar Judicial Academy, Gaighat, Patna/ Sri Alok Kumar Pandey-I, Presiding Officer, Labour Court, Patna/ District & Sessions Judge, Vaishali at Hajipur / West Champaran at Bettiah / Bhojpur at Ara / Muzaffarpur / Rohtas at Sasaram / Begusarai / Gopalganj / Nalanda at Biharsharif / Munger / Kaimur at Bhabhua / Patna for information **[and communication to the officers concerned.**

*The officers concerned may be directed to make over charge of their present assignment in such a way so as to join their new assignment within 21 days of receipt of Court's notification.*

*The officer namely Sri Vishwa Vibhuti Gupta, Sub Judge-I-cum-A.C.J.M., Hilsa who has been transferred as Sub Judge, Gopalganj is directed to make over charge of his present assignment in such a way so as to join his new assignment on 01.06.2017.*

*Further, Sri Syed Md. Faisalul Bari, Sub Judge I-cum-A.C.J.M., Hajipur who has been transferred as Sub Judge, Munger is also directed to make over charge of his present assignment in such a way so as to join his new assignment on 01.07.2017.]*

*(He is directed to make over charge of his present deputation post in such a way so as to join his new assignment on 01.07.2017 )*

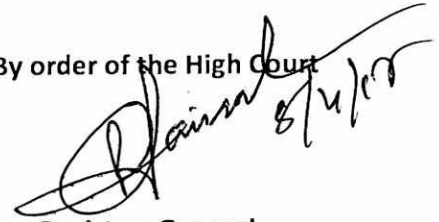
*{He is requested to get the officers who is posted on deputation relieved of his present assignment so as join his new assignment on 01.07.2017.}*

*[-] For D.Js. only.*

*(-) For Sri Alok Kumar Pandey only.*

*{-} For the Principal Secretary, General Administration Department and the Law Secretary only.*

By order of the High Court



Registrar General